

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 1808
ANSWERED ON 28TH DECEMBER, 2017

ENCROACHMENT ON NHS

1808. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the present status of encroachments on National Highways (NHs) in the country;
- (b) whether the Government has carried out removal of encroachments on NHs passing through metros and major cities on priority basis;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken by the Government in consultation with concerned State Governments and other stakeholders, to remove encroachments from NHs of the country?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (d) During upgradation/development of National Highways, encroachments/squatters on National Highways come to the notice of authorities and these are routinely removed, as per the provisions of the Control of National Highways (Land and Traffic) Act, 2002.
